

BENCH-I

for order

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.502/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		S. Jitendra Trading & Investment Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRITHA Bose, Pcs 3 Petitioners P. Bose  
30/11/2017

**ORDER**

Ld. Counsel for the petitioners is present.

Order pronounced. Let certified copy of the order be given to the parties, if applied for, subject to compliance of all requisite formalities.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)